FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UNIPLY INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Uniply Industries Limited
2.	Date of incorporation of corporate debtor	04/09/1996
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	L20293TN1996PLC036484
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	37, T.T.K Road, C.I.T Colony, Alwarpet Chennai - 600018
6.	Date of closure of Insolvency Resolution Process	3rd February 2023
7.	Liquidation commencement date of corporate debtor	9th May 2023
8.	Name and Registration Number of the insolvency professional acting as liquidator	**Name:** L V Shyam Sundar **Registration Number:** IBBI/IPA-002/IP-N00262/2017-18/10775
9.	Address and e-mail of the liquidator, as registered with the Board	**Address**: : No.113/52, 3rd Floor, Ankur Plaza, Gopathy Narayanswami Chetty Road, Parthasarathi Puram, T. Nagar Chennai – 600017 **Email**: shyam.ascend@gmail.com
10.	Address and e-mail to be used for correspondence with theliquidator	**Address: :** No.113/52, 3rd Floor, Ankur Plaza, Gopathy Narayanswami Chetty Road, Parthasarathi Puram, T. Nagar Chennai - 600017 **Email**: uniplyrp@pkfrevival.com **Landline:** 044-43535657 **Mobile:** 9884882326(**Office**);9380284913
11.	Last date for submission of claims	8th June 2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the Commencement of liquidation of Uniply Industries Limited vide its Order dated 03rd May 2023 under Section 33 of the code and the copy of order received by the liquidator on 09th May 2023.

The stakeholders of **Uniply Industries Limited** are hereby called upon to submit their claims with proof on or before 8th June 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit the claims during the liquidation process, the claims submitted by such stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Name and signature of liquidator : **Mr. L V Shyam Sundar**

L.V.SHYAM SUNDAR IBBI/IPA-002/ IP-N000262/ 2017-18/10775 INSOLVENCY PROFESSIONAL

Date and place : 10th **May, 2023**
Chennai

எருக்கஞ்சேரி கழிவு நீரிறைக்கும் நிலையம் நாளை செயல்படாது

சென்னை, மே 10: சென்னை கொடுங்கையூர் கழிவுநீர் சுத்திகரிப்பு நிலையத்தில் பராமரிப்புப் பணிகள் மேற்கொள்ளப்படவுள்ளதால் வெள்ளிக்கிழமை காலை 6 மணி முதல் சனிக்கிழமை 6 மணி வரை செயல்படாது என சென்னை குடிநீர் வாரியம் தெரிவித்துள்ளது.

எனவே, தண்டையார்பேட்டை, ராயபுரம், திருவிக நகர், அண்ணாநகர் ஆகிய பகுதிகளில் உள்ள இயந்திர நுழைவாயில்களில் கழிவுநீர் நிரம்பி வெளியேறும் நிலை ஏற்பட்டால் அவசரத் தேவைகளுக்காக கழிவுநீர் உறிஞ்சும் இயந்திரங்கள் மூலம் கழிவுநீரை வெளியேற்றவும் பின்வரும் பகுதி அலுவலர்களையும் மற்றும் தலைமை அலுவலக கண்காணிப்பு மற்றும் கட்டுப்பாட்டு மையத்தையும் தொடர்பு கொள்ளலாம் என சென்னை குடிநீர் வாரியம் வெளியிட்டுள்ள செய்திக் குறிப்பில் தெரிவிக்கப்பட்டுள்ளது.

தொடர்பு கொள்ள வேண்டிய தொலைபேசி எண்கள்

பகுதிப் பொறியாளர்- 4 (தண்டையார்பேட்டை)- 8144930904; துணை பகுதிப் பொறியாளர்- 8144930254; பகுதிப் பொறியாளர்- 5 (ராயபுரம்)- 8144930905; துணை பகுதிப் பொறியாளர்- 8144930255; பகுதிப் பொறியாளர் - 6 (திரு.வி.க நகர்) -8144930906; துணை பகுதிப் பொறியாளர்- 8144930256; பகுதிப் பொறியாளர் - 8 (அண்ணாநகர்)- 8144930908; துணை பகுதிப் பொறியாளர்-8 - 8144930258; தலைமை அலுவலகம், (சிந்தாதிரிப்பேட்டை) 044-4567 4567 (கண்காணிப்பு மற்றும் கட்டுப்பாட்டு மையம்) உள்ளிட்ட எண்களில் தொடர்பு கொள்ளலாம்.

பிளஸ் 2 துணைத் தேர்வு: மாணவர்களுக்கு சிறப்பு பயிற்சி அளிக்க உத்தரவு

சென்னை, மே 10: சென்னை மாவட்டத்தில் பிளஸ் 2 தேர்வில் தோல்வியடைந்த அல்லது தேர்ச்சி பெறாத மாணவர்கள் துணைத் தேர்வு எழுதும் வகையில் அந்தந்த பள்ளிகளிலேயே சிறப்பு பயிற்சி அளிக்க வேண்டும் என முதன்மைக் கல்வி அலுவலர் மார்ஸ் உத்தரவிட்டுள்ளார்.

இதுதொடர்பாக சென்னை முதன்மைக் கல்வி அலுவலர் அ.மார்ஸ், சம்பந்தப்பட்ட மாவட்டக் கல்வி அலுவலர்களுக்கு அனுப்பிய சுற்றறிக்கை:

பிளஸ் 2 வகுப்புக்கான பொதுத்தேர்வு முடிவுகள் கடந்த மே 8-ஆம் தேதி வெளியிடப்பட்டது.

இந்தத் தேர்வில் பங்கேற்காத அல்லது தேர்ச்சி பெறாத மாணவர்களுக்கான துணைத் தேர்வு ஜூன் 19 முதல் 26-ஆம் தேதி வரை நடைபெறவுள்ளது.

துணைத் தேர்வில் பங்கேற்க விரும்பும் மாணவர்களுக்கு உதவும் விதமாக அந்தந்த பள்ளிகளிலேயே பாட ஆசிரியர்களைக் கொண்டு தேர்வுக்கு சிறப்பு பயிற்சி அளிக்க வேண்டும்.

இந்தப் பயிற்சி வகுப்புகள் மே 15-ஆம் தேதி முதல் தொடங்கி நடைபெற வேண்டும்.

இதற்கான அறிவுறுத்தல்களை அனைத்து பள்ளிகளின் தலைமை ஆசிரியர்கள் மற்றும் முதல்வர்களுக்கு அந்தந்த மாவட்டக் கல்வி அலுவலர்கள் வழங்க வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளது. இதேபோல, மற்ற மாவட்டங்களிலும் பள்ளிகள் மூலம் துணைத் தேர்வில் பங்கேற்கும் மாணவர்களுக்கு பயிற்சி அளிக்க பள்ளிக் கல்வித் துறை சார்பில் அறிவுறுத்தப்பட்டுள்ளது.

கேரள அமைச்சருக்கு அரசு மருத்துவர்கள் கண்டனம்

சென்னை, மே 10: கேரளத்தில் பயிற்சி மருத்துவரை நோயாளி கொலை செய்த விவகாரத்தில் அந்த மாநில சுகாதாரத் துறை அமைச்சர் தெரிவித்த கருத்துக்கு தமிழ்நாடு அரசு மருத்துவர்கள் சங்கம் கண்டனம் தெரிவித்துள்ளது.

இது குறித்து அந்த சங்கத்தின் தலைவர் டாக்டர் செந்தில் வெளியிட்ட அறிக்கை: கேரள மாநிலத்தில் உள்ள ஒரு வட்டார மருத்துவமனைக்கு சிகிச்சைக்காக அழைத்து வரப்பட்ட ஒருவர், அவருக்கு சிகிச்சையளித்த பெண் பயிற்சி மருத்துவரை போலீஸார் முன்னிலையிலேயே கத்தியால் குத்தி கொலை செய்துள்ளார்.

மிகக் கொடூரமான இந்த சம்பவத்தில் தொடர்புடைய நபர் மீதும், பாதுகாப்பு குறைபாடுகளுக்கு காரணமானவர்கள் மீதும் கடும் நடவடிக்கை எடுக்க வேண்டும்.

அதுபோல, கொலையுண்ட பயிற்சி மருத்துவர் அனுபவமில்லாதவர் என்றும், கொலையாளி தாக்கும்போது அவர் பயத்து கீழே விழுந்துவிட்டார் என்றும் சுகாதாரத் துறை அமைச்சர் கருத்து தெரிவித்துள்ளார். இது கண்டிக்கத்தக்கது எனத் தெரிவிக்கப்பட்டுள்ளது.

இச்சம்பவத்துக்கு சமூக சமத்துவத்துக்கான மருத்துவர்கள் சங்க பொதுச் செயலர் மருத்துவர் ஜி.ஆர்.ரவீந்திரநாத் உள்பட பல்வேறு அரசு மருத்துவர் சங்க நிர்வாகிகள் கண்டனம் தெரிவித்துள்ளனர்.

கிளாம்பாக்கத்தில் புறநகர் ரயில் நிலையம்: அமைச்சர் ஆய்வு

சென்னை, மே 10: கிளாம்பாக்கத்தில் புதிய புறநகர் ரயில் நிலையம் அமைப்பது குறித்து சென்னைப் பெருநகர வளர்ச்சிக் குழும கூட்டத்தில் (சிஎம்டிஏ) ஆய்வு செய்யப்பட்டது.

சிஎம்டிஏ-வின் 273-ஆவது குழுமக் கூட்டம் அதன் தலைவரும், இந்து சமய அறநிலையத் துறை அமைச்சருமான பி.கே.சேகர்பாபு தலைமையில் புதன்கிழமை நடைபெற்றது.

இந்தக் கூட்டத்தில் புதிதாக கட்டப்பட்டு வரும் கிளாம்பாக்கம் பேருந்து முனையத்தின் எதிரே புதிய புறநகர் ரயில் நிலையம் மற்றும் ரயில் நிலையத்திலிருந்து பேருந்து முனையத்தை இணைக்கும் வகையில் நகரும் படிக்கட்டு அமைப்பது குறித்தும், மாதவரம் பேருந்து முனையத்தை மேம்படுத்த சென்னை மாநகராட்சிக்கு நிதியளிப்பது தொடர்பாகவும், சென்னை பெருநகர எல்லைக்குள் நில உபயோக மாற்ற விண்ணப்பங்களின் மீது பரிசீலித்து முடிவுகள் எடுப்பது குறித்தும் ஆலோசனை மேற்கொள்ளப்பட்டது.

கூட்டத்தில் சென்னை மேயர் ஆர்.பிரியா, தமிழ்நாடு வீட்டு வசதி வாரியத் தலைவர் பூச்சி எஸ். முருகன், வீட்டு வசதி மற்றும் நகர்ப்புற வளர்ச்சித் துறை முதன்மைச் செயலர் அபூர்வா, சட்டப்பேரவை உறுப்பினர்கள் எஸ்.சுதர்சனம் (மாதவரம்), பி.சிவக்குமார் (எ) தாயகம் கவி (திரு.வி.க.நகர்), சிஎம்டிஏ உறுப்பினர் செயலர் அன்சுல் மிஸ்ரா, உயர் அலுவலர்கள் மற்றும் துறை சார்ந்த அலுவலர்கள் கலந்து கொண்டனர்.

இந்து சமய அறநிலையத் துறை அமைச்சரும், சிஎம்டிஏ தலைவருமான பி.கே.சேகர்பாபு தலைமையில் சென்னையில் புதன்கிழமை நடைபெற்ற ஆலோசனை கூட்டம். உடன் மேயர் ஆர்.பிரியா, தமிழ்நாடு வீட்டு வசதி வாரியத் தலைவர் பூச்சி எஸ்.முருகன், வீட்டு வசதி மற்றும் நகர்ப்புற வளர்ச்சித் துறை முதன்மைச் செயலர் அபூர்வா, சட்டப்பேரவை உறுப்பினர்கள் எஸ்.சுதர்சனம், தாயகம் கவி உள்ளிட்டோர்.

பல்லுறுப்பு செஞ்சரும சிதைவு நோய்

மருத்துவர்கள் எச்சரிக்கை

சென்னை, மே 10: லட்சத்தில் 60 பேருக்கு பல்லுறுப்பு செஞ்சரும சிதைவு நோய் (லூபஸ்) பாதிப்பு ஏற்படுவதாக மருத்துவர்கள் தெரிவித்துள்ளனர். ஆரம்ப நிலை பரிசோதனை மற்றும் சிகிச்சைகள் வாயிலாக அதன் தீவிரத்தைக் குறைக்க முடியும் என்றும் அவர்கள் கூறியுள்ளனர்.

சர்வதேச பல்லுறுப்பு செஞ்சரும சிதைவு விழிப்புணர்வு தின பேரணி மற்றும் நிகழ்ச்சிகள் சென்னை, ஸ்டான்லி அரசு மருத்துவக் கல்லூரி மருத்துவமனையில் புதன்கிழமை நடைபெற்றன.

இதுகுறித்து மருத்துவமனையின் முதல்வர் பாலாஜி கூறியதாவது: உடலில் உள்ள வெள்ளை அணுக்கள், சில நேரங்களில் எதிர்விளைவு மாற்றங்களுக்கு உள்ளாகி, நம் உயிருக்கே ஊறு விளைவிக்கக் கூடியவையாக உருவெடுக்கின்றன.

அவ்வாறு எதிர்விளைவு மாற்றங்களுக்கு உள்ளான வெள்ளை அணுக்கள், மூட்டு, ஜவ்வு பகுதிகளைத் தாக்கும்போது அது மூட்டு அழற்சிக்கு வழிவகுக்கிறது.

அதில் ஒரு வகையான பாதிப்புதான் 'பல்லுறுப்பு செஞ்சரும சிதைவு' எனப்படும் நோய். உடலில் உள்ள இணைப்புத் திசுக்களில் ஏற்படும் பாதிப்பால் இத்தகைய பிரச்னை ஏற்படுகிறது. லட்சத்தில் 60 பேர் வரை இந்நோய்க்கு ஆளாகின்றனர்.

அவ்வாறு பாதிக்கப்படுவோரில் 90 சதவீதம் பேர் பெண்கள். மூட்டு வலி, சரும பாதிப்பு, கால் வீக்கம் உள்ளிட்டவை அதன் முக்கிய அறிகுறிகள். ஞாபக மறதி, பகலில் தூக்கம் உள்ளிட்ட பிரச்னைகளையும் நோயாளிகள் எதிர்கொள்ளக்கூடும்.

இதை அலட்சியப்படுத்தினால், இதயம், நுரையீரல், மூளை, சிறுநீரகம் என அனைத்து முக்கிய உறுப்புகளின் செயல்பாடுகளும் குறைய நேரிடும். பல்லுறுப்பு செஞ்சரும நோய் பாதிப்புக்கு நிரந்தரத் தீர்வு இல்லை.

அதேவேளையில், மருத்துவரின் அறிவுரைகளைப் பின்பற்றினால் அதனைக் கட்டுப்படுத்தி வைக்க முடியும். அரசு மருத்துவமனைகளில் விலை உயர்ந்த மருந்துகள் இலவசமாக வழங்கப்படுகின்றன. ஸ்டான்லி அரசு மருத்துவமனையைப் பொருத்தவரை 150-க்கும் மேற்பட்ட நோயாளிகளுக்கு அத்தகைய சிகிச்சை அளிக்கப்பட்டு வருகிறது என்றார் அவர்.

கதகளி...

சென்னை தீவுத் திடலில் சுற்றுலாத் துறை சார்பில் நடைபெற்று வரும் கைத்தறி, கைவினைப் பொருள்கள் மற்றும் உணவுத் திருவிழாவில் புதன்கிழமை நடைபெற்ற கேரள கதகளி நிகழ்ச்சி.

வீட்டு வேலைத் தொழிலாளர்கள் பாதுகாப்புக்கு சட்டம் இயற்ற கோரிக்கை

சென்னை, மே 10: வீட்டு வேலைத் தொழிலாளர் நலன் கருதி தமிழக அரசு தனிச்சட்டம் கொண்டு வர வேண்டும் என தேசிய வீட்டு வேலைத் தொழிலாளர் நல அறக்கட்டளை கோரிக்கை விடுத்துள்ளது.

வீட்டு வேலைத் தொழிலாளர்களின் பல்வேறு கோரிக்கைகளை வலியுறுத்தி தமிழ்நாடு மகளிர் ஆணையம் மற்றும் வீட்டு வேலைத் தொழிலாளர் நல அறக்கட்டளை சார்பில் கோரிக்கை மாநாடு தியாகராய நகரில் புதன்கிழமை நடைபெற்றது.

இம்மாநாட்டில் 800-க்கும் மேற்பட்ட தொழிலாளர்கள் கலந்து கொண்டு தங்களது துயரங்களை போக்க மத்திய, மாநில அரசுகள் நடவடிக்கை எடுக்க வேண்டும் என கோரிக்கை விடுத்தனர்.

பின்னர் அறக்கட்டளை ஒருங்கிணைப்பாளர் வளர்மதி செய்தியாளர்களிடம் பேசியது:

வீட்டு வேலைத் தொழிலாளர் நலனை பாதுகாக்க தனிச்சட்டம், குறைந்தபட்ச ஊதியத்தை உயர்த்தி வழங்குதல், மாத ஓய்வூதியமாக ரூ.3,000, வீட்டு வேலைத் தொழிலாளர் வாரியத்திற்கு நிதி ஒதுக்கீடு ஆகிய கோரிக்கைகளை நிறைவேற்ற வலியுறுத்தி இந்த மாநாடு நடைபெற்றது.

இந்த கோரிக்கைகளை மத்திய, மாநில அரசுகள் நிறைவேற்ற வேண்டும் என்றார் அவர்.

இம்மாநாட்டில் தமிழ்நாடு மகளிர் ஆணையத் தலைவி ஏ.எஸ்.குமாரி, தேசிய வீட்டு வேலைத் தொழிலாளர் கூட்டமைப்பின் தலைவி பாபி உள்ளிட்ட பலர் கலந்து கொண்டனர்.

படிவம்-B

பொது அறிவிப்பு

[இந்திய நொடித்த நிலை மற்றும் திவால் நிலை வாரியம், (இன்சால்வன்சி தீர்வு நடைமுறைகள்) ஒழுங்கு விதிகள் 2016, ஒழுங்கு விதி 12-ன்கீழ்]

"UNIPLY INDUSTRIES LIMITED "-ன் நிறுவனபாத்தியதாரர்களின் (Stakeholders) கவனத்திற்கு

எண்	முக்கிய விபரங்கள்	
1.	கடன் பெற்ற கார்ப்போரேட் நிறுவனம்	Uniply Industries Limited
2.	கடன் பெற்ற கார்ப்போரேட் நிறுவனம் நிறுவப்பட்ட ஆண்டு	04.09.1996
3.	கடன் பெற்ற நிறுவனம் பதிவு செய்துள்ள/ இணைப்பு பெற்றுள்ள அதிகார அமைப்பு	ROC - சென்னை
4.	கார்ப்போரேட் அடையாள எண். /வரையறையுள்ள பொறுப்பு அடையாள எண்.	L20293TN1996PLC036484
5.	கடன் பெற்ற கார்ப்போரேட் நிறுவத்தின் பதிவு அலுவலக மற்றும் முதன்மை அலுவலக முகவரி	37, T.T.K ரோடு, C.I.T காலனி, ஆழ்வார்பேட்டை, சென்னை-600018
6.	இன்சால்வன்சி தீர்வு நடைமுறை முடிவுறும் தேதி	03.02.2023
7.	கடன் பெற்ற கார்ப்போரேட் நிறுவனத்தின் கலைப்பு தொடங்கும் தேதி	09.05.2023
8.	திவால் தொழில்முறையின் கலைப்பு அதிகாரியின் பெயர் & பதிவு எண்.	பெயர்: L V ஷியாம் சுந்தர் பதிவு எண்: IBBI/IPA-002/IP-N00262/2017-18/10775
9.	பதிவு செய்யப்பட்ட கலைப்பு அதிகாரி-ன் பெயர், முகவரி, மின் அஞ்சல் முகவரி	முகவரி: எண்.113/52, 3வது தளம், அன்கூர் பிளாசா, கோபதி நாராயணசுவாமி செட்டி ரோடு, பார்த்தசாரதிபுரம், தி.நகர், சென்னை-600017 Email: shyam.ascend@gmail.com
10.	திவால் தொழில்முறையின் கலைப்பு அதிகாரியின் பெயர் & பதிவு எண்.	முகவரி: எண்.113/52, 3வது தளம், அன்கூர் பிளாசா, கோபதி நாராயணசுவாமி செட்டி ரோடு, பார்த்தசாரதிபுரம், தி.நகர், சென்னை-600017 Email: uniplyrp@pkfrevival.com Landline: 044-4353 5657 Mobile: 98848 82326(Office); 93802 84913
11.	கோரிக்கைகளை சமர்ப்பிக்க இறுதி தேதி	08.06.2023

தேசிய கம்பெனி சட்ட தீர்ப்பாயம், சென்னை அமர்வு பிரிவு 33 படி தனது ஆணை மூலம் **03.05.2023 அன்று Uniply Industries Limited** நிறுவனத்திற்கு நிறுவன கலைப்பு நடைமுறைகளை துவக்க உத்தரவிட்டுள்ளது மற்றும் அதன் உத்தரவின் நகல் **09.05.2023** அன்று கலைப்பு அலுவலரால் பெறப்பட்டது என இதன்மூலம் அறிவிக்கப்படுகிறது.

எனவே **Uniply Industries Limited** நிறுவனத்திற்கு பாத்தியதாரர்கள் தங்களது கோரிக்கைகளுக்கான ஆதாரங்களை **08.06.2023** அன்று அல்லது அதற்கு முன்னர் மேற்படி வ.எண்.10-ல் காணும் முகவரியில் உள்ள கலைப்பலுவலரிடம் சமர்ப்பிக்குமாறு இதன் மூலம் கேட்டுக்கொள்ளப்படுகின்றனர்.

நிதிக்கடன் வழங்கியவர்கள் தங்களது கோரிக்கைகளை மின்னணு முறையில் மட்டும் சமர்ப்பிக்க வேண்டும். கடன் வழங்கிய மற்றவர்கள் அனைவரும் தங்கள்து கோரிக்கை ஆதாரங்களை நேரில், அஞ்சலில் (அல்லது) மின்னணு முறையில் சமர்ப்பிக்கலாம்.

பொய்யான அல்லது திசைத்திருப்ப கூடிய கோரிக்கைக்கான ஆதாரங்களை சமர்ப்பித்தால் அது அபராதம் / தண்டனைக்கு வழிவகுக்கும்.

கலைப்பு நடைமுறையின்போது பங்குதாரர் தனது உரிமைகோரல்களை சமர்ப்பிக்கவில்லை எனில், அத்தகைய பங்குதாரரால் சமர்ப்பிக்கப்பட்ட கோரிக்கைகள் நொடித்தல் மற்றும் இந்திய திவால்நிலை வாரிய (கார்ப்பரேட் நபர்களுக்கான நொடித்தல் தீர்மான நடைமுறை) ஒழுங்குமுறைகள், 2016-ன், பிரிவு 38ன் கீழ் கார்ப்பரேட் நபர்களுக்கான நொடித்தல் தீர்மான நடைமுறையின்போது, சமர்ப்பிக்கப்பட்டதாகக் கருதப்படும்.

தேதி : 10.05.2023 கலைப்பு அதிகாரியின் பெயர் : L V ஷியாம் சுந்தர்

இடம் : சென்னை கலைப்பு அதிகாரியின் கையொப்பம் :

APTUS ஆப்டஸ் வேல்யூ ஹவுஸிங் பைனான்ஸ் இந்தியா லிட்.

சுவாதீன அறிவிப்பு

சர்பாசி சட்டத்தின் பிற்சேர்க்கை-IV [விதி 8(1)]

இதன் கீழ்க்கையொப்பமிட்ட நபர் ஆப்டஸ் வேல்யூ ஹவுசிங் பைனான்ஸ் இந்தியா லிட்-ன் அங்கீகரிக்கப்பட்ட அதிகாரியாக பிணைக்காப்பு நிதிச்சொத்து மறுசீரமைப்பு மற்றும் பிணைக்காப்பு செயலாக்க சட்டம் 2002-கீழும், பிணைச்சொத்து பாதுகாப்பு (அமலாக்கம்) சட்டம் 2002-ன் பிரிவு 13(2) விதி 3 உடன்படிக்கை-யின்படியும் தனக்கு வழங்கப்பெற்ற அதிகாரத்தின்படி, கடனாளிகள் **ரஜினி, புவனா** ஆகியோரை 07.03.2023 தேதியிட்ட கேட்பு அறிவிப்பு மூலம் அழைத்து அவ்வறிப்பில் உள்ள எஸ்எம்இ கடன் கணக்கு எண். ACHENG0002488-க்கான நிலுவைத் தொகை **ரூ.206344/- (ரூபாய் இரண்டு லட்சத்து ஆறாயிரத்து முன்னூற்று நாற்பத்து நான்கு மட்டும்)**யை மேற்சொன்ன கேட்பு அறிவிப்பை பெற்ற தேதியிலிருந்து 60 நாட்களுக்குள் திருப்பிச் செலுத்த கோரப்பட்டது.

கடனாளிகள் அத்தொகையை திருப்பிச் செலுத்த தவறியமையால், இந்த அறிவிப்பு மூலம் கடனாளி மற்றும் பொதுமக்களுக்கு தெரிவிப்பது யாதெனில், கீழ்க்கையொப்பமிட்ட நபர், இதில் குறிப்பிட்டுள்ள சொத்தை மேற்சொன்ன சட்டத்தின் பிரிவு 13(4), மேற்சொன்ன விதிகளில் விதி 8 உடன்படிக்கையின்படி தனக்கு அளிக்கப்பட்ட அதிகாரத்தின் கீழ் **10 மே, 2023ம்** தேதியில் **"அடையாள சுவாதீனம்"** எடுத்துள்ளார்.

குறிப்பாக கடனாளிகள் மற்றும் பொதுமக்கள் ஆகியோர் இச்சொத்துடன் எந்தவொரு வில்லங்கமும் ஏற்படுத்த வேண்டாம் என்று எச்சரிக்கப்படுவதுடன், இச்சொத்தின் மீது ஏற்படுத்தும் எவ்விதமான வில்லங்கமும், ஆப்டஸ் வேல்யூ ஹவுஸிங் பைனான்ஸ் இந்தியா லிட்-க்கு செலுத்த வேண்டிய கடன் தொகை 10.05.2023 அன்றுள்ளபடி **ரூ.216648/- (ரூபாய் இரண்டு லட்சத்து பதினாறாயிரத்து அறுநூற்று நாற்பத்தியெட்டு மட்டும்)** மற்றும் மேற்கொண்டு வரும் வட்டி ஆகியவற்றிற்கு கட்டுப்பட்டது.

பாதுகாக்கப்பட்ட சொத்துக்களை மீட்பதற்கு, கிடைக்கும் நேரத்தைப் பொறுத்தவரை, சட்டத்தின் பிரிவு 13ன் துணைப்பிரிவு (8)-ன் விதிகளுக்கு கடன் வாங்குபவரின் கவனம் அழைக்கப்படுகிறது.

அசையா சொத்துகளின் விவரங்கள்

காஞ்சிபுரம் மற்றும் மதுராந்தகம் சார் பதிவு மாவட்டம், மூசிவாக்கம் கிராமம், வையாவூர் பஞ்சாயத்து மதுராந்தகம் தாலூகா, கிராம நத்தம் சர்வே எண்.177/10, பழைய சர்வே எண்.177/1, பட்டா எண்.72-ல் உள்ள 0246 சதுர மீட்டர் விஸ்தீரணம் கொண்ட நிலம் மற்றும் கட்டிடம் மற்றும் அந்தச் சொத்துடன் இணைக்கப்பட்ட மற்ற அனைத்து உபகரணங்கள் மற்றும் உடமைகளும் உரிமைகளும் உட்பட.

எல்லைகள்: வடக்கில் : முனிவேல் மற்றும் அருணகிரி சொத்து, தெற்கில் : முனிவேல் மற்றும் அருணகிரி சொத்து, கிழக்கில் : முனிவேல் நிலம், மேற்கில் : வேடந்தாங்கல் சாலை.

தேதி : 10.05.2023 **அங்கீகரிக்கப்பட்ட அலுவலர்**

இடம் : மூசிவாக்கம் **ஆப்டஸ் வேல்யூ ஹவுசிங் பைனான்ஸ் இந்தியா லிட்**

சென்னை, ராயப்பேட்டை கிளை
எண்.260-262, ராயப்பேட்டை நெடுஞ்சாலை, ராயப்பேட்டை, சென்னை-600014, Ph: 044-2813 2423 / 2813 3001
E-mail: cb938@canarabank.com

Canara Bank கனரா வங்கி

இ-ஏல விற்பனை அறிவிப்பு

கடனீட்டு சொத்துக்கள் ரொக்கமாக்குதல் மற்றும் நிதி சொத்துக்களை மறு சீரமைத்தல் கடனீட்டு சொத்துக்கள் மீதான உரிமை அமலாக்க சட்டம், 2002, கடனீட்டு சொத்துக்கள் (அமலாக்கம்) விதிகள் 2002-ன் விதி 8(6) உடன் கீழ், அசையா சொத்துக்களின் இ-ஏல விற்பனை அறிவிப்பு.

கனரா வங்கி ராயப்பேட்டை கிளையில் அடமானத்தில் வைக்கப்பட்டுள்ள கீழ்கண்ட சொத்துக்கள் **கனரா வங்கியின்** அங்கீகரிக்கப்பட்ட அதிகாரியால் சுவாதீனத்தில் எடுக்கப்பட்டு கீழே குறிப்பிட்டுள்ள கடன்தாரர்களிடமிருந்து பெற வேண்டிய கடன் தொகையான **09.05.2023 அன்றுள்ளபடி ரூ.2,96,34,265.39** மற்றும் வட்டி, இதர செலவுகளை **கனரா வங்கியின், ராயப்பேட்டை கிளை** வசூலிப்பதற்காக கீழே குறிப்பிட்டுள்ள சொத்துக்களை **"உள்ள இடத்தில் உள்ளவாறு", "உள்ளது உள்ளவாறு" மற்றும் "எந்த நிலையில் உள்ளதோ அந்த நிலையிலேயே"** என்ற அடிப்படையில் **16.06.2023 அன்று காலை 11.30 மணி முதல் மதியம் 12.30 மணி வரை விற்பனை செய்யப்படும்** என இதன் மூலம் பொது மக்களுக்கும் மற்றும் குறிப்பாக கடன்தாரர் / ஜாமீன்தாரருக்கு அறிவிக்கப்படுகிறது.

கடன்தாரர் பெயர்: M/s.க்யூரா ஹெல்த் கேர் டைக்னாஸ்டிக் லேப் பிரைவேட் லிமிடெட் (M/s Qura Health Care Diagnostic Lab Pvt Ltd.), எண்.1, ப்ளாட் எண்.6, அலங்கார் அப்பார்ட்மெண்ட்ஸ், வடக்கு போக் ரோடு, தி.நகர், சென்னை 600 083. **M/s.க்யூரா ஹெல்த் கேர் டைக்னாஸ்டிக் லேப் பிரைவேட் லிமிடெட்,** எண்.2, ஆசிர்வாத் டவர்ஸ், கோடம்பாக்கம் நெடுஞ்சாலை, நுங்கம்பாக்கம், சென்னை 600 034. **Mr.S.ஸ்ரீதரன் (இயக்குனர்)** எண்.10, 6வது குறுக்கு தெரு, தன்மஸ்வரன் நகர், வேளச்சேரி, சென்னை 600 042. **Mrs.லலிதா வைரவேல் (இயக்குனர்)** W/o.வைரவேல், 48 அல்லிதுரை ரோடு, G1, சாயாஸ் என்கிளேவ் அருணா நகர், புதூர், தென்னூர், திருச்சிராப்பள்ளி-620 017

சொத்துக்கள் விவரம்

சொத்து எண்.1: தென் சென்னை பதிவு மாவட்டம் மற்றும் அடையார் சார் பதிவு மாவட்டம் எல்லைக்குட்பட்ட T.S.எண்.18 & 21, பிளாக் எண்.2, வெங்கடபுரம் கிராமம், தற்போது கிண்டி தாலுகா, சென்னை மாவட்டம், **பழைய கதவு எண்.14, புதிய கதவு எண்.17 மற்றும் பழைய கதவு எண்.15, புதிய கதவு எண்.19, லூர்துதாஸ் க்ரோட்டோ ரோடு, சைதாப்பேட்டை, சென்னை-600 015 என்னும் முகவரியில் "SPAMOUNT" என்றழைக்கப்படும் கட்டிடத்தில் ப்ளாட் எண்.35, மூன்றாவது தளத்தில் பரப்பு 1000 சதுர அடி ப்ளாட் (பொது இடம் உட்பட).** மொத்தமுள்ள 10953½ சதுர அடி 229/5477 பிரிக்கப்படாத பங்கு நிலம் (அதாவது 458 சதுர அடி) எல்லைகள்: வடக்கு: புதிய கதவு எண்.16, தெற்கு: லூர்துதாஸ் க்ரோட்டா ரோடு, கிழக்கு: பழைய கதவு எண்.15, புதிய கதவு எண்.19, லூர்துதாஸ் க்ரோட்டோ ரோடு, மேற்கு: பழைய கதவு எண்.14, புதிய கதவு எண்.17 & 18, லூர்துதாஸ் க்ரோட்டோ ரோடு. மாநகராட்சி ரெவின்யூ ரெக்கார்டு படி புதிய எண்.99/25, பழைய எண்.17/25, LDG ரோடு, சின்னமலை, சென்னை-600 015.

குறைந்தபட்ச கேட்பு விலை: ரூ.78,38,000/-; டேவணித்தொகை: ரூ.7,83,800/-

சொத்து எண்.2: தென் சென்னை பதிவு மாவட்டம் மற்றும் அடையார் சார் பதிவு மாவட்டம் எல்லைக்குட்பட்ட T.S.எண்.18 & 21, பிளாக் எண்.2, வெங்கடபுரம் கிராமம், தற்போது கிண்டி தாலுகா, சென்னை மாவட்டம், **பழைய கதவு எண்.14, புதிய கதவு எண்.17 மற்றும் பழைய கதவு எண்.15, புதிய கதவு எண்.19, லூர்துதாஸ் க்ரோட்டோ ரோடு, சைதாப்பேட்டை, சென்னை-600 015 என்னும் முகவரியில் "SPAMOUNT" என்றழைக்கப்படும் கட்டிடத்தில் அடித்தளத்தில் பரப்பு 2215 சதுர அடி ப்ளாட் (பொது இடம் உட்பட).** மொத்தமுள்ள 10953½ சதுர அடி 350/5477 பிரிக்கப்படாத பங்கு நிலம் (அதாவது 700 சதுர அடி) எல்லைகள்: வடக்கு: புதிய கதவு எண்.16, புதிய கதவு எண்.20, லூர்துதாஸ் க்ரோட்டோ ரோடு, தெற்கு: லூர்துதாஸ் க்ரோட்டோ ரோடு, கிழக்கு: பழைய கதவு எண்.15, புதிய கதவு எண்.19, லூர்துதாஸ் க்ரோட்டோ ரோடு, மேற்கு: பழைய கதவு எண்.14, புதிய கதவு எண்.17 & 18, லூர்துதாஸ் க்ரோட்டோ ரோடு. மாநகராட்சி ரெவின்யூ ரெக்கார்டு படி புதிய எண்.99/2, பழைய எண்.17/1A, LDG ரோடு, சின்னமலை, சென்னை-600 015.

குறைந்தபட்ச கேட்பு விலை: ரூ.1,73,60,000/-; டேவணித்தொகை: ரூ.17,36,000/-

டேவணித் தொகையினை 14.06.2023 அன்றோ அல்லது அதற்கு முன்னரோ மாலை 4.00 மணிக்குள் செலுத்த வேண்டும்

அங்கீகரிக்கப்பட்ட அதிகாரியின் முன் அனுமதி பெற்று சொத்தினை பார்வையிட தேதி மற்றும் நேரம்: 12.06.2023, காலை 11.00 மணி முதல் மாலை 4.00 மணி வரை

EMD amount of 10% of the Reserve Price is to be deposited by way of Demand draft in favour of Authorized Officer, Canara Bank, Royapettah Branch OR shall be deposited through RTGS/NEFT/Fund Transfer to credit of account of Canara Bank, Royapettah Chennai A/c No.209272434 IFSC Code: CNRB0000938

விற்பனையின் விரிவான விதிகள் மற்றும் நிபந்தனைகளுக்கு கனரா வங்கியின் இணைய தளத்தில் (www.canarabank.com) வழங்கப்பட்ட மின் ஏலம் என்ற இணைப்பை பார்க்கவும். அல்லது வங்கியின் சேவை வழங்குனர் M/s.Canbank Computer Services Ltd., எண்.218, JP ராயல், 1வது தளம், சம்பிஜ் ரோடு, மல்லேஸ்வரம், Mr.பகரே D.D, செல்: 94806 91777 & Mr.ரமேஷ் T.H, செல்: 85536 43144, E-mail: eauction@ccsl.co.in-ல் தொடர்பு கொள்ளவும் அல்லது மேலாளர், கனரா வங்கி, ராயப்பேட்டை கிளை, Ph. No.: 044 2813 2423 / 2813 3001 / 94441 50938) எந்தவொரு வேலை நாட்களிலும் அலுவலக நேரத்தில் தொடர்பு கொள்ளவும்.

Portal of E-Auction: www.ccsl.co.in.

தேதி : 09.05.2023; இடம்: சென்னை அங்கீகரிக்கப்பட்ட அதிகாரி, கனரா வங்கி

பொது அறிவிப்பு

பருத்திப்பட்டு கிராமம், முன்பு பூந்தமல்லி மற்றும் தற்போது ஆவடி தாலுக்கா, திருவள்ளூர் மாவட்டம் ஆகிய இடங்களில் உள்ள நில உரிமையாளர்களின் **(உரிமையாளர்கள்)** நிலத்தின் தலைப்பை கீழே உள்ள அட்டவணையில் உள்ள ஒவ்வொரு சர்வே எண்ணிற்கும் எதிராகக் காட்டப்பட்டுள்ள மற்றும் விவரிக்கப்பட்டுள்ள பரப்பளவு மற்றும் எல்லைகளை நாங்கள் ஆராய்ந்து வருகிறோம். இங்கே மற்றும் இனிமேல் அட்டவணை **அட்டவணை சொத்து** என குறிப்பிடப்படுகிறது.

எந்தவொரு நபரும்/கள், நிறுவனம், நிறுவனம்(கள்), சமூகங்கள், நிறுவனம்(கள்) (கார்ப்பரேட் அல்லது வேறு) ஏதேனும் உரிமை, தலைப்பு, கோரிக்கை அல்லது வட்டி அல்லது கட்டணம், நன்மை, அல்லது கோரிக்கையைப் பொறுத்து, அல்லது எதிராக விற்பனை, பரிமாற்றம், ஒப்பந்தம், ஒதுக்கீடு, உரிமை, வட்டி, பங்கு, பரிமாற்றம், பரிசு, குத்தகை, ஆகியவற்றின் மூலம் அட்டவணை சொத்து மற்றும்/அல்லது அதன் ஏதேனும் ஒரு பகுதி, மற்றும்/அல்லது உரிமைப் பத்திரங்கள் அல்லது பதிவுகளில் ஏதேனும் குத்தகை, உரிமம், தொழில், உடன்படிக்கை, முன் விலக்கு, பணி, அடமானம், கட்டணம், உரிமை, நம்பிக்கை, குடும்ப ஏற்பாடு/ தீர்வு, சுமை, பரம்பரை, வாரிசு, உயில், சாசனக் கருவி, தகுதி, நிர்வாகக் கடிதங்கள், உயில், எளிமை, உடைமை பயன்பாடு, பராமரிப்பு, மேம்பாட்டு உரிமைகள், வழக்கு, பட்டியலிடப்பட்டவை, எந்தவொரு நீதிமன்றத்தின் உத்தரவு / ஆணை / தீர்ப்பு, ஒப்பந்தம், புரிந்துணர்வு, கூட்டாண்மை அல்லது வேறுவிதமாக அல்லது எந்தவொரு அசல் ஆவணங்களின் உரிமையின் அடிப்படையில், அட்டவணை சொத்து அல்லது ஏதேனும் இந்த வெளியீட்டிலிருந்து பத்து (10) நாட்களுக்குள் அதன் ஒரு பகுதி ஆவண ஆதாரத்துடன் கீழே கையொப்பமிடப்பட்டவருக்கு அறிவிக்க வேண்டும். இந்த அறிவிப்பு வெளியிடப்பட்ட நாளிலிருந்து பத்து (10) நாட்களுக்குள் அத்தகைய அறிவிப்பு எங்களிடம் வரவில்லை என்றால், அட்டவணைச் சொத்து தொடர்பான நில உரிமையாளர்களின் தலைப்பு தெளிவானது, சந்தைப்படுத்தக்கூடியது மற்றும் சுமைகள் இல்லாதது என்று கருதப்படும். அட்டவணைச் சொத்து அல்லது அதன் எந்தப் பகுதியிலும் எந்த வகையிலும் எந்த நபருக்கும் எந்தவொரு உரிமையும், தலைப்பும் அல்லது ஆர்வமும் இல்லை என்று கருதி இந்த அறிவிப்பு வெளியிடப்பட்ட நாளிலிருந்து பத்து (10) நாட்களுக்குள் பெறப்படாத உரிமைகோரல்கள் அல்லது கூறப்படும் வட்டி ஏதேனும் இருந்தால், அவை தள்ளுபடி செய்யப்பட்டதாகக் கருதப்படும் மற்றும் அனைத்து நோக்கங்கள் மற்றும் நோக்கங்களுக்காக புறக்கணிக்கப்பட்டதாகக் கருதப்படும், மேலும் அவை எங்கள் வாடிக்கையாளரைக் கட்டுப்படுத்தாது.

அட்டவணை சொத்து

முன்பு பூந்தமல்லி மற்றும் தற்போது ஆவடி தாலுகா, திருவள்ளூர் மாவட்டம் பருத்திப்பட்டு கிராமத்தில் அமைந்துள்ள குறிப்பிட்ட நிலங்களின் அனைத்து பகுதிகளும்:

வ. எண்.	உரிமையாளர்	TS எண்.	சர்வே எண்.	அளவு (ஏக்கர்)	எல்லைகள்			
					வடக்கு	தெற்கு	கிழக்கு	மேற்கு
1.	எழுமலை & பழனி	28/11	527/1A2	0.010	T. S. No. 28/8 (Old No. 527/1A1, 1A2, 1B1 PT)	T. S. No. 28/9, 24/13, 27/1 (Old No. 527/1B2, 523/3A1A,526/1)	T. S. No: 29/2,3,4 (Old No. 528/2,3,4)	T. S. No. 28/3,7 (Old No. 527/2A PT)
			527/1B1	0.780				
		28/9 Part	527/1B2 Part,	0.020	T. S. No. 28/11 (Old No. 527/1B1)	T. S. No. 24/13, 27/1, (Old No. 523/3A1A, 526/1,	T.S.NO:28/11 (Old No. 527/1B1)	T.S.NO:28/11 (Old No. 527/1B1)
		28/3 part	527/2A Part	0.285	T.S.NO:28/6 CMDA Approved Layout No. 129/2021 (Old No. 527/2A PT)	T.S.NO:28/4,7 (Old No. 527/2A PT, 3 PT)	T.S.NO:28/8,11 (Old No. 527/1A1, 1A2,1B1 PT)	T.S.NO:23/5 CMDA Approved Layout No. 129/2021 (Old No. 522/1B PT)
			527/3 Part	0.330				
		28/6	527/2A Part	0.235	CMDA Approved Layout No. 25/2012	T.S.NO:28/3 (Old No. 527/2A PT)	T.S.NO:28/8 (Old No.527/1A1,1A2, 1B1 PT)	CMDA Approved No. 129/2021
		28/7	527/2A Part	0.270	T.S.NO:28/3 (Old No. 527/2A PT)	T.S.NO:24/12, 13 (Old No. 523/2A, 3A1A)	T.S.NO:28/11 (Old No. 527/1A1,1A2,1B1 PT)	T.S.NO:28/4, 28/5 (Old No. 527/3)
		23/5	522/1B	0.330	CMDA Approved Layout No. 25/2012, 129/2021	T.S.NO:23/4 (Old No. 522/1B PT)	T.S.NO:28/3, 4 (Old No. 527/3 PT)	T.S.NO:23/1 (Old No. 522/1A1)
2.	நாகம்மாள்	32/3	533/3C	0.600	T.S. No. 32/2 (Old No. 533/2)	T.S. No. 32/4 (Old No. 533/3E)	T.S. No 32/5 (Old No. 533/3D)	T. S. No. 27/3, 25/1,2 (Old No. 526/2B, 525/1,2)
		32/4	533/3E	0.440	T.S. No. 32/3 (Old No.533/3C)	T.S. No. 30/1 (Old No. 534/2A)	T.S. No. 31 (Old No. 535)	T.S. No. 25/2,3 (Old No. 525/2,3)
3.	சரவணன்	32/5 part	533/3D Part	0.145	T. S. No. 32/2 (Old No. 533/2)	T. S. No. 32/5 PT (Old No. 533/3D PT)	T. S. No. 32/7 (Old No. 533/3B)	T. S. No. 32/3 (Old No.533/3C)
4.	காசி நாயக்கர்	29/2	528/2	0.520	T. S. No. 29/1 (Old No. 528/1)	T. S. No. 29/3 (Old No. 528/3)	T. S. No. 29/5 (Old No. 528/5)	T. S. No. 28/8,11 (Old No. 527/1A1,1A2, 1B1)
		24/14	523/3A1B	0.170	T. S. No. 27/1 (Old No. 526/1)	T. S. No. 24/15 (Old No. 523/3A2)	T. S. No. 25/1 (Old No. 525/1)	T. S. No. 24/13 (Old No. 523/3A1A)
		27/3	526/2B	0.500	T. S. No.29/6,7 (Old No. 528/6,7)	T. S. No. 25/1 (Old No. 525/1)	T. S. No. 32/2,3 (Old No. 533/2,3C)	T. S. No. 27/2,5 (Old No. 526/2A)
		27/1	526/1	0.570	T. S. No. 28/9,11 29/4, 29/5 (Old No. 527/1B1,1B2, 528/4,5)	T. S. No. 24/13,14, 25/1 (Old No. 523/ 3A1A,3A1B, 525/1)	T. S. No.27/2,5 (Old No. 526/2A)	T. S. No. 24/13 (Old No. 523/3A1A)
			526/1	0.020				
		27/5	526/2A	0.140	T. S. No. 29/5, 6 (Old No. 528/5,6)	T. S. No. 25/1 (Old No. 525/1)	T. S. No. 27/3 (Old No. 526/2B)	T. S. No.:29/5, 27/1 (Old No. 528/5, 526/1)
		27/2	526/2A	0.100				
5.	சுரேஷ்	29/5 part	528/5 Part	0.255	T. S. No. 29/3,5 (Old No. 528/3,5)	T. S. No. 27/1,2,5 (Old No. 526/1,2A)	T.S. No.29/6, 27/2,5 (Old No. 528/6,526/2A)	T. S. No. 29/3,4 (Old No. 528/3,4)
6.	முனுசாமி	28/8	527/1	0.690	CMDA Approved Layout No. 127/2021	T. S. No. 28/11 (Old No. 527/1A1, 1A2, 1B1)	T. S. No. 29/1, 2 (Old No. 528/1, 2)	T. S. No. 28/3,6 (Old No. 527/2A PT)
			527/2	0.110				
		28/9 Part	527/1B2 Part	0.010	T. S. No. 28/11 (Old No. 527/1B1)	T. S. No. 24/13, 27/1 (Old No. 523/ 3A1A, 526/1)	T. S. No. 28/11 (Old No. 527/1B1)	T. S. No. 28/11 (Old No. 527/1B1)
7.	நடராஜன்	19/8	518/8A Part	0.500	T. S. No. 24/10,11 (Old No. 523/1D5, 1D6, 2B)	T. S. No. 19/8 PT & BLOCK.NO:86 (Old No. 518/8A PT, 541/4A1)	T. S. No. 26/1, 2 (Old No. 524)	T. S. No. 19/8 PT (Old No. 518/8A PT)
8.	செந்தில் குமார் & குப்புசாமி	24/13	523/3A1A	0.990	T. S. No. 28/7,9,11 (Old No. 527/1A1PT, 1B1 PT, 1B2,2A PT)	T. S. No. 26/1 (Old No.524 PT)	T. S. No. 27/1, 24/14,15,16 (Old No. 526/1, 523/3A1B, 3A2, 3B)	T. S. No. 24/11, 12 (Old No. 523/2A, 2B)
9.	கோபால்	32/7 PART	533/3B PART	0.120	T. S. No. 32/7 PT (Old No. 533/3B PT)	T. S. No. 32/8 (Old No. 533/3F)	T. S. No. 36 (Old No. 532)	T. S. No. 32/5 (Old No.533/3D)
			மொத்தம்	8.140				

இடம்: பெங்களூரு

தேதி : 09.05.2023

மாலினி ராஜு
JSA, வழக்கறிஞர்கள் மற்றும் வழக்குரைஞர்கள்,
நிலை 3, பிரெஸ்டீஜ் தூபி, எண்.3, கஸ்தூர்பா சாலை,
பெங்களூர் - 560 001. Ph: 080-43503600.

CCI NG 3.17 Product: TOIChennaiBS PubDate: 11-05-2023 Zone: Chennai Edition: 1 Page: TOICHP9 User: munshi.wasim Time: 05-10-2023 23:28 Color:

EPFO issues FAQs on pension, but no clarity on computation

Computation Process To Fix How Much One Will Get As Pension At Time Of Retirement

Swati.Mathur@timesgroup.com

Representative picture

DETAILS YET TO BE DISCLOSED

New Delhi: Seeking to put an end to widespread confusion over higher pension, the Employees' Provident Fund Organisation (EPFO) has explained how it will calculate the amount subscribers need to move from their provident fund to the pension fund. It has, however, not yet disclosed the details regarding the method for computation of pension, which will come subsequently.

The computation method will provide the formula to ascertain the amount a member is likely to receive as pension at the time of retirement.

For now, eligible subscribers, who are interested in signing up for the higher pension, will be able to assess their prospective liability, including the interest payable, towards the pension fund.

EPFO said applicants will have up to three months to provide written consent to EPFO to either draw arrears from their PF, or to deposit funds separately in case of a shortfall in their PF kitty.

Under the prevailing EPS-1995, pension is computed by multiplying the average of actual basic salary of the last five years of service with the years for which a person has been a subscriber of PF, and dividing the total by 70.

Although the deadline for application has been deferred to June 26, in the absence of clarity from EPFO on whether the same formula will apply or a modification will follow, subscribers will not be able to accurately calculate how much pension they are likely to receive after retirement — a necessary prerequisite to make the final decision.

What the latest circular does is to clarify how EPFO will calculate the dues payable for each subscriber once the field office receives and verifies all information, including employees' wage details, from employers. In all instances where the joint options for higher pension are found valid, employees will receive demand letters from EPFO notifying them about the total amount due and the amount that needs to be transferred, along with interest, from the provident fund. If the PF does not have enough funds, the amount needs to be deposited along with interest.

To calculate the dues, EPFO will add 8.33% of the employers' contribution towards an employee's actual basic salary from the day it exceeded the notified cap (of ₹5,000 till June 2001, ₹6,500 till 2004, or ₹15,000 from September 2014) to an additional 1.16% from the employer's contribution on basic salary pay above ₹15,000 per month.

The total will be adjusted against the amount already available in an employee's pension fund. Each member's case will be processed separately, and interest will be applicable on dues in proportion to the interest earned by members on their PF accumulations as declared under the EPF Scheme, 1952. In case of exempted trusts, if higher interest rates were declared, those shall apply.

Full report on www.toi.in

IMD: Depression to intensify into 'severe cyclonic storm' today

TIMES NEWS NETWORK

New Delhi: The deep depression over south-east Bay of Bengal is likely to intensify on Thursday morning into a cyclonic storm, which has been named Mocha.

It will then first intensify into a "severe cyclonic storm" on Thursday evening and then into a "very severe cyclonic storm" by Friday. The system will re-curve gradually and move towards north-northeast Bay of Bengal before finally making a landfall between southeast Bangladesh and north Myanmar on Sunday.

PTI

CYCLONE WARNING: A disaster management team clears a tree that fell due to cyclone Mocha at Port Blair airport in Andaman and Nicobar Islands on Wednesday

The India Meteorological Department said the system is "likely to weaken slightly" from Saturday evening and cross southeast Bangladesh and north Myanmar coasts between Cox's Bazar (Bangladesh) and Kyaukpyu (Myanmar) around Sunday forenoon with maximum sustained wind speed of 110-120kmph gusting to 130kmph.

Some parts of the northeastern states — Tripura, Mizoram, Nagaland, Manipur and south Assam — will face "certain impacts" in terms of "heavy to very heavy" rainfall on Saturday-Sunday.

Being named in suicide note not enough to prove abetment: Court

Grants Bail To IIT-B Student Accused Of Abetting Fellow Student's Suicide

Rebecca.Samervel@timesgroup.com

> In the suicide note, except for referring to the name of the accused (Khatri), there is no reference to any alleged wilful act of omission or intentional aid or to show that he instigated the suicide. Mere allegations in the note that Khatri is responsible aren't sufficient to conclude he has committed the offence of abetment
>
> — A P Kanade | SPECIAL JUDGE

Mumbai: Granting bail to IIT Bombay student Arman Khatri, 19, a special SC/ST court observed there is nothing on record to show he harassed fellow student Darshan Solanki over caste and that mere allegations in the suicide note that Khatri is responsible would not be sufficient to conclude he abetted the suicide.

Khatri got bail on Saturday, almost a month after he was arrested on April 9, and the detailed order was released on Tuesday. Solanki had died by suicide in February.

Except a single incident of Khatri brandishing a paper-cutter at 18-year-old Solanki (after offensive remarks about his religion), there is nothing to show he instigated him to die by suicide, said the court. "In the suicide note, except referring to the name of the accused, there is no reference to any act or incident whereby the applicant (Khatri) is alleged to have committed any wilful act of omission or intentional aid or instigated the deceased in committing act of suicide. Mere allegations in the suicide note that the applicant is responsible for his death would not be sufficient to come to the conclusion that the applicant has committed the said offence of abetment," said special judge A P Kanade.

The judge said no "justified" grounds are made out for further detention. "The accused is 19 years old and he is studying in IIT, Powai. He has no criminal antecedents. He is a permanent resident of Mumbai."

Full report on www.toi.in

All 4 limbs lost in accident, 'unbroken' Vizag youth all ready to enter IIM-A

Umamaheswara.Rao@timesgroup.com

Visakhapatnam: Losing all four limbs in a ghastly accident could not break the spirit of Dwarapureddy Chandra Mouli, a watchman's son from a small town near Visakhapatnam. He will soon walk into one of India's best known B-schools — Indian Institute of Management - Ahmedabad (IIM-A) for the 2023-25 post-graduate programme in management batch.

Chandra Mouli came in contact with a high-voltage live wire while retrieving his sister's ring from a shed in front of his house. The doctors were forced to amputate his limbs to save him. But, as he told **TOI**, nothing would amputate his spirit. "I was hospitalised for almost three months at King George Hospital in Visakhapatnam. But my family and friends helped me all through those testing times by offering emotional, physical, and psychological support. They devoted their time for my well-being. This helped me avoid emotional distress or social withdrawal."

Dwarapureddy Chandra Mouli

The young man initially got himself a law degree and secured a job with Amazon. He is presently working from home. "I always wanted to make it big in life. I started preparing for CAT on my own. In this journey, I took advantage of public online video-sharing and social media platforms like YouTube, which helped me crack the competitive exam. I scored 87 percentile in CAT (in the persons with disability category). My MBA classes at IIM-A will begin in June," Chandra Mouli, who has been fitted with prosthetic legs, said.

Full report on www.toi.in

DRDO official arrested for spying for Pak 'third-generation RSS volunteer': Congress

TIMES NEWS NETWORK

New Delhi: Calling him a third-generation RSS volunteer, the Congress on Wednesday said the arrest of Defence Research and Development Organisation (DRDO) engineer Pradeep Kurulkar for spying for Pakistan is part of a pattern in which persons inimical to national interests have been found to have links to the RSS, BJP and senior officials.

AICC spokesman **Pawan Khera** said, "Pradeep Kurulkar, an active RSS volunteer leader and DRDO's director of R&D (Engineering), has been arrested by the Maharashtra anti-terrorism squad for spying on behalf of Pakistan. It exposes the lie and charade of the RSS being a so-called nationalistic organisation." The Congress demanded Prime Minister Narendra Modi break his silence and tell the nation about the relationship between Kurulkar and the RSS, since the issue is directly related to national security. "Kurulkar's association with the RSS goes back generations, as he revealed in an interview with a YouTube channel last year. His grandfather was an RSS volunteer who worked as a mathematician, and his father carried on his work for the Sangh," Khera claimed. Khera said the arrest of Kurulkar for espionage should be seen in the light of the arrest of Kiran Patel — who posed as a senior PMO official and duped the J&K administration, even managing to go up to the LOC with security, and Sanjay Sherpuria, a conman who has been reported to have had association with senior political leaders and government officials.

TIRUMALA TIRUPATI DEVASTHANAMS: TIRUPATI
MARKETING DEPARMENT
e-PROCUREMENT TENDER NOTICE

e-Tenders were invited for **"supply of 10,00,000 No's of Bio-Compostable laddu Carry Covers for a period of three months"** through e-tenders-cum-e-reverse auction / reverse tendering" to the Marketing Department, T.T.Devasthanams. For Tender notice and tender details log on to the Website **http://www.tirumala.org** and **https://tender.apeprocurement.gov.in**. For Further details contact Phone Numbers. 0877-2264079, 2264555, Fax No.0877-2264554

Roc No.PR4/13954/Adv. No.45/PRO/2023,DT.10.05.2023 Executive Officer

Maharashtra University Of Health Sciences,
Vani Road, Mhasrul, Nashik- 422004
Email: coe@muhs.ac.in, registrar@muhs.ac.in
Website: www.muhs.ac.in Tel:(0253) 2539219 / 6659219

CORRIGENDUM
e-Tender Notice No. PUR / 07 / 2023

Maharashtra University of Health Sciences, Nashik invites proposals for e-Tender for Computer Based Evaluation Software (CBES) (Onscreen Evaluation of Answerbooks cripts) vide e-Tender Notice No. PUR / 07 / 2023.

For the detailed Tender document, interested bidder should visit http:// mahatenders.gov.in and www.muhs.ac.in.

Please read **Last Date of submission of BID as 25/05/2023** instead of 17/05 / 2023.

Date : 11/05/2023 Registrar
Place : Nashik MUHS, Nashik

CHITTARANJAN LOCOMOTIVE WORKS
OPEN E-TENDER NOTICE

No. COS/CRJ/PUR/e-Tender/19/0162 Date: 06.05.2023. The following e-Tenders can be accessed under the link www.ireps.gov.in. Offers for such e-Tender can be submitted only electronically by accessing the link www.ireps.gov.in → login → E-Tender Stores/Supply. Vendors may also contact the following officials to obtain clarification regarding particular tender or IREPS related information if any. Dy.CMM/HQ/CLW/Chittaranjan, 0341-2525994 or SMM/CON/HQ, 0341-2535631. Sl. No.; Tender No. ; Brief Description of Items; Quantity; Earnest Money Deposit; Tender Closing Date & Time (IST) are as follows : [1]; 75223872D; Interlock Assly. for Cab Doors and lock Assly. for Machine room Doors for WAG-9HC Loco. As per CLW's Spec No. CLW/MS/3/111 Alt-6, Drg. No-1209-09.133-021, Alt-2 & 1209-09.133-071, Alt-1. [One set consists of 02 (two) items as per set details attached]. [Warranty Period: 120 Months after the date of delivery]; 394.00 Set; ₹ 664400.00; 03.06.2023 at 11:00 AM. [2]; 83230021; Set Of Roller Bearing for TM type 6FRA-6068 each set consists of 01 No. Roller Bearing NU-2236 E/C4, 01 No. Roller Bearing, NJ 320 E/C4 & 01 no. thrust collar HJ 320 E, Spec. No. 4TMS.096.002 or latest, C&D No. 5780049, 5780050. [Warranty Period: 30 Months after the date of delivery]; 1935.00 Set; ₹ 2000000.00; 08.06.2023 at 11:00 AM.
PR/8024 PCMM/CLW/Chittaranjan
Like us on : www.facebook.com/clwrailways

Grand Opening Today **Fully A/c**
On the Occasion of MARRIAGE
EXHIBITION cum SALE
of pure silk products across the country
abhivrudhi
Silk India 2023

Bihar: Organic Tassar Silk Saris, Suit & Stoles **Karnataka:** Creap Silk, Georgette Silk, Arini Silk **Tamilnadu:** Kanjeevaram Silk Sarees **Andra Pradesh:** Dharmavara, Uppada, Gadwal, Mangalagiri & Pochampalli Sarees **Uttar Pradesh:** Mulbari Silk, Jamdani, Jamawar Silk Sarees & Chiffon Silk **Maharashtra:** Designer Dress materials **Orissa:** Sambalpuri, Ikkat, Bomkai Sarees **Chhattisgarh:** Exclusive Raw Silk Saris, Tassar Suit & Duppatta **Madhya Pradesh:** Maheswari, Chanderi Silk Sarees & Suit **West Bengal:** Baluchari, Dhaka Masli, Gicha Saris, Kantha Saris, Zardoshi **Jammu & Kashmir:** Chinon Silk, Taby Silk Printed Saris, Pashmina Shawls & Suit, **Rajasthan:** Kota Silk, Hand Block Print Dress & Saree, **Gujarat:** Bandani Dress & Kurtha and many more...

11th to 22nd May 2023 | Time: 10.30 am to 8.30 pm
Co-Optex Exhibition Ground
350, Pantheon Road, Egmore, Chennai - 600 008
Entry Free | All Credit & Debit Cards Accepted
Contact : +91 86607 14252

MAHARASHTRA STATE ROAD DEVELOPMENT CORPORATION LTD.
(A Govt. of Maharashtra undertaking)
Opp. Bandra Reclamation Bus Depot, K.C. Marg, Bandra (W), Mumbai - 400 050, Maharashtra State, INDIA.
MSRDC Tel. No. 022 2651 7948 Fax: 022 2641 7893
Web site: www.msrdc.in E-Tender Portal: https://mahatenders.gov.in

TENDER NOTICE

Leasing of plot admeasuring approximately 3,45,950 sq. mts. at Village Lodhivali in Taluka Khalapur, Dist. Raigad on YCEW

Online digitally signed offers are invited by MSRDC from interested parties for the above work for 60 years Lease Period.

- The offer document can be viewed/ downloaded through e-tendering portal. **https://mahatenders.gov.in/** from 11/05/2023 at 13.00 hrs. to 09/06/2023 till 15.00 hrs. Pre Bid meeting will be held on 22/05/2023 at 12.00 hrs.
- Interested parties may download the offer document on payment of Rs. 50,000/- + GST
- The offers shall be submitted along with Rs. 8,25,00,000/- as the EMD in form of bank guarantee from nationalized/scheduled bank in India.
- Guidelines to download the offer document and online submission of offers can be downloaded from website **https://mahatenders.gov.in.**
- The last date of submission is 09/06/2023 till 15.00 hrs.
- Right to accept or reject any or all the offers without assigning any reason whatsoever is reserved with MSRDC.

VC & MD

SOUTHERN RAILWAY
(CONSTRUCTION ORGANISATION)
E-Tender Notice No. 07-CECNMS-2023-E-360335
DATED: 05.05.2023

For and on behalf of the President of India, The Chief Engineer, Construction, Southern Railway, Egmore, Chennai - 600 008 invites e-tender for the following work(s) as per Notice Inviting Tender (NIT) in our portal **www.ireps.gov.in** The tenderers/contractors intending apply for the tender needs to get enrolled in the portal **www.ireps.gov.in** and only online tenders will be accepted.

NAME OF THE WORK			
Chennai Beach - Egmore Section: Proposed 4th line between Chennai Beach and Egmore Station - Earthwork in cutting, embankment from Km. 1.00 to Km. 2.20, Extension of RUB 5A, Extension of minor bridges, Reconstruction of existing compound wall from Km. 1.00 to Km. 2.20, Proposed construction of Passenger platform and provision of Passenger amenities works at MPK, MPKT and MSF Stations. (TWO PACKET SYSTEM)			
Cash Value (₹)	**Earnest Money Deposit (₹)**	**Period of Completion**	**Closing Date @ 15.00 Hrs**
202872756.76	1614400.00	10 Months	30.05.2023

For further details, please refer to website portal **www.ireps.gov.in** or contact Office of the Chief Administrative Officer, Construction, E.V.R. High Road, Egmore, Chennai - 600 008.

Follow us on : twitter.com/GMSRailway

NORTH CENTRAL RAILWAY
E-Tender Notice No. JHS-N-W-27-23 Date-08.05.2023
E-TENDERING NOTICE

Sr. Divisional Signal & Telecommunication Engineer/Jhansi, DRM's office, Jhansi, for and on behalf of President of India invite open Tender through on Line (**E-Tendering**) for the following works.

E-Tender No.	Description of work	Approx Cost (₹)
JHS-N-W-27-23	Provision of S&T work in connection with CTR/TTR work in JHS MKP section of Jhansi division.	10084045.74

Earnest Money (₹): 200300/- Cost of Tender Form: Nil
Opening of Tender: 30.05.2023 Time 15:00
Completion period from issue of letter of acceptance : 12 Months
● Tender on line can be submited upto **15.00 hrs on 30.05.2023** ● For full details and submission of bid please see the Indian Railways website www.ireps.gov.in. (NORTHCENTRALRLY/JHANSI DIVISION-SAND T) T30/23 (D)
North central railways @CPRONCR @northcentralrailway www.ncr.indianrailways.gov.in

PRADESHIK COOPERATIVE DAIRY FEDERATION LIMITED
29, PARK ROAD, LUCKNOW (U.P.) 226001

Ref. No. 101/D-2/PCDF/OPS/PPP/2022-23 Dated10-05-2023

EXPRESSION OF INTEREST - LEASING OF MILK PROCESSING PLANTS

Pradeshik Cooperative Dairy Federation (PCDF) invites Expression of Interest from interested organizations (Cooperative Dairy Federation/Semi Government Dairy Processing and Marketing Organisation/Milk Unions.) for Leasing of newly constructed/refurbished State of Art Milk Processing plants located at Azamgarh, Gorakhpur, Kanpur, Moradabad, Prayagraj and Noida. Last date of submission of EOI is **31.05.23**

For more details and downloading the EOI document, interested parties may visit www.updairydevelopment.gov.in or https://etender.up.nic.in/nicgep/app

Managing Director
Pradeshik Cooperative Dairy Federation Ltd.

FORM B
PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF UNIPLY INDUSTRIES LIMITED

S.No	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	**Uniply Industries Limited**
2.	Date of Incorporation of Corporate Debtor	04.09.1996
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	L20293TN1996PLC036484
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	37, T.T.K Road, C.I.T Colony, Alwarpet Chennai - 600018
6.	Date of Closure of Insolvency Resolution Process	3rd February 2023
7.	Liquidation Commencement Date of Corporate Debtor	9th May 2023
8.	Name and Registration Number of the insolvency professional Acting as liquidator	**Name: L V Shyam Sundar** **Registration Number:** IBBI/IPA-002/IP-N00262/2017-18/10775
9.	Address and E-mail of the liquidator as Registered with the board	**Address:** No.113/52, 3rd Floor, Ankur Plaza, Gopathy Narayanswami Chetty Road, Parthasarathi Puram, T. Nagar, Chennai-600017 Email: shyam.ascend@gmail.com
10.	Address and E-mail to be used for correspondence with the liquidator	**Address:** No.113/52, 3rd Floor, Ankur Plaza, Gopathy Narayanswami Chetty Road, Parthasarathi Puram, T. Nagar Chennai - 600017 **Email:** uniplyrp@pkfrevival.com **Landline:** 044-4353 5657 **Mobile:** 98848 82326(Office); 93802 84913
11.	Last date for submission of claims	8th June 2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of **Uniply Industries Limited** vide its Order dated **03rd May 2023** under Section 33 of the code and **the copy of order received by the liquidator on 09th May 2023.**

The stakeholders of **Uniply Industries Limited** are hereby called upon to submit their claims with proof on or before **8th June 2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit the claims during the liquidation process, the claims submitted by such stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date : 10.05.2023 Name of liquidator : L V SHYAM SUNDAR
Place: Chennai Signature of liquidator :

KUMBAKONAM CITY MUNICIPAL CORPORATION
Roc.No.4129/2023/E1 **SHORT TERM TENDER NOTICE** Dated: 09.05.2023

Bids are invited for 10 works under 15th Central Finance Commission 2022-2023 (Tied Grant & Un Tied Grant) by the Commissioner, Kumbakonam City Municipal Corporation.

1.	Bid document available in the Website https://tntenders.gov.in also downloaded through E-Token / Digital Signature Card upto 19.05.2023 Friday 3.00 PM	
2.	Bid Value	Minimum Value Rs.1.00 Lakhs Maximum Value Rs.50.00 Lakhs
3.	Bid Security	1% of Bid value
4.	Date and Time for the Bid documents available (It can be downloaded at free of cost	19.05.2023 upto 3.00 PM
5.	Due date and time for submission of the bids	19.05.2023 upto 3.00PM
6.	Date and time and Place of opening	O/o. Kumbakonam City Municipal Corporation, Thiruvidaimarudur Road, Kumbakonam Date: 19.05.2023 at 3.30 PM

Any Changes / modifications in this Tender will be published in the above website only.

COMMISSIONER
KUMBAKONAM CITY MUNICIPAL CORPORATION

MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY
MMRDA
(A Government of Maharashtra Undertaking)
Bandra-Kurla Complex, Bandra (East), Mumbai -400051.
Tel : 26590001/04. Fax: 91-022-26591264 Website: https://mmrda.maharashtra.gov.in

e-RFP NOTICE

Name of Work : 'Appointment of Project Management Consultant for carrying out Technical Feasibility Study and Bid Process Management Services for selection of Developer and for providing services of Project Management Consultant for Implementation of 'Mumbai Eye' Project (Giant Observation Wheel).

RFP Document Download		Last Date of online submission	Contract Period
Date /Time From	Date /Time To		
11.05.2023 15:00 hrs (IST)	31.05.2023 17:00 hrs (IST)	31.05.2023 17:00 hrs (IST)	-

Pre-Bid Meeting : 19.05.2023 at 11:00 hrs (IST)- Venue – 4th Floor, Committee Room, New MMRDA Building, BKC, Bandra (E), Mumbai – 400 051 + Video Conferencing

Note :- The e-RFP can be downloaded from e-tendering portal **https://mahatenders.gov.in/nicgep/app**. Any additional information, Corrigendum & help for uploading and downloading the e-RFP, may be availed by contacting MMRDA's e-tendering service desk at the following id : **support-eproc@nic.in or call us on 022-26597445.**

For further information, if required you may please contact **Chief, Planning Division**, **Telephone Number 022-26594009, 022-26595997, 022-26594096.**
Email: mumbaieye@mailmmrda.maharashtra.gov.in

Date : 11/05/2023 Place : Mumbai Sd/-
No.:MMRDA/PD/ME/RFP/2023 Metropolitan Commissioner MMRDA

प्रगत संगणन विकास केंद्र
CENTRE FOR DEVELOPMENT OF ADVANCED COMPUTING
ADVT No. Pune/Cons/01/2023

A premier Scientific Society of Ministry of Electronics & Information Technology, Government of India invites applications for following requirements.

WALK IN INTERVIEWS
Date: May 14, 2023 Time: 10.00 am to 2.00 pm
Venue: C-DAC, Plot#20, FC-33, Institutional Area, Jasola, New Delhi-110025

- **Project Associate*** (Exp.: 1-4 years, Age#: below 34 years, Salary: Approx. Rs. 49,000/- pm)
- **Project Engineer** (Exp.: 3-4 years, Age#: below 34 years, Salary: Approx. Rs. 70,000/- pm)
- **Sr. Project Engineer** (Exp.: 7 years & above, Age#: below 37 years, Salary: Approx. Rs. 1,00,000/- pm)
- **Project Manager** (Exp.: 12-15 years, Age#: below 50 years, Salary: Approx. Rs. 1,66,000/- pm)

Age as on date of walk in interviews
Salary offered may vary & will be commensurate to requisite qualification and post qualification relevant work experience.

Specialization: SOC Analyst, Operation Manager, Network Admin, Server / Storage System Administrator, Technical Helpdesk Lead, Technical Helpdesk

Qualification: First Class (60% or 6.75 CGPA) in BE/B.Tech with any specialization/ MCA/ Post Graduate Degree in Science/Computer Application
* First class (60%) not mandatory for Project Associate.

Job Location: Delhi or anywhere in India

kindly carry copy of all your education & work experience related documents along with originals, 5 resume copies & latest passport size photograph.
Applicants are required to read terms and conditions applicable for the referred requirements available at www.cdac.in/career's before appearing for the interview.

OR

Online Applications* Invited
* Those who are not able to attend Walk-in Interviews on May 14, 2023 can apply online on or before May 24, 2023 (18:00 hrs.) by visiting **careers' page at www.cdac.in for detailed notification.**
Note: Addendum/further communications in this regards, if any will be notified on C-DAC's website only.

One Vision. One Goal. Advanced Computing for Human Advancement.
नामुमकिन अब मुमकिन है
CBC 06132/12/0005/2324

SOUTHERN RAILWAY
CHENNAI DIVISION
E-Tender Notice Number: MAS/EGS/ET/07/2023-2024
Dated: 09.05.2023.

Tender Number: ME-29-II-1024-2023, **Name of Work:** Chennai Division - Avadi - Augmentation of maintenance facilities at EMU/MEMU Car Shed Avadi 2 stabling lines for 12 cars EMU rack - Electrical arrangements thereof - Item No. **1067a** of SR PB 2018-19, **Value of Work: Rs.10,18,141.08**

Further details regarding the tender may please be viewed from **www.ireps.gov.in**

Senior Divisional Electrical Engineer / General / Chennai

Follow us on : twitter.com/GMSRailway

DELHI JAL BOARD
OFFICE OF THE EXECUTIVE ENGINEER (SDW) -VIII
SEWAGE TREATMENT PLANT (WSTP), DWARKA SECTOR 16D, PAPPAN KALAN, NEW DELHI-110078.
Email: eesdw8@gmail.com
Stop Corona: Wear Mask, Follow Physical Distancing and Maintain Hygiene

NOTICE INVITING EXPRESSION OF INTEREST (EOI)

Delhi Jal Board intends to appoint an agency to provide mechanized vehicles for collection of septage from the septic tanks of the residents, commercial establishment etc., transportation and disposal of the same at the designated STPs/SPSs of DJB. The agency will also develop an App with a control room for receiving the complaints from the residents and tracking the movement of vehicles. DJB will give license to the agency for its vehicles for 5 years to perform this activity and the payment will be collected by the agency from the residents directly with information to DJB as per existing *"Delhi Water Board Septage Management Regulations 2018"* **(DWBSMR- 2018)**.

"The firm shall abide by all conditions, guidelines and memorandum which have been issued time to time by Delhi Jal Board.

Last Date and time : **23/06/2023**
Date of Pre-Bid meeting : **23/05/2023 at 12.00 Noon in office of CE(SDW), Room No 009, Jhandewalan,**

NOTE: All the details with terms & conditions are available at Delhi Jal Board website.
Interested firms may contact the office of EE (SDW)/VIII for additional information/any clarification.

Sd/- **(KP Sharma)**
EE (SDW)VIII

ISSUED BY P.R.O. (WATER)
Advt. No. J.S.V. 30 (2023-24)